



भारतीय प्रतिभूति और विनिमय बोर्ड  
Securities and Exchange Board of India

**Completion of Recovery Certificate No. 4654 of 2022 against Sanjay Jethalal Soni (HUF) (PAN: AAWHS0331J) in the matter of Timbor Home Limited.**

Recovery Certificate No. **RC 4654 of 2022** dated **April 13, 2022** was drawn **Sanjay Jethalal Soni (HUF) (PAN: AAWHS0331J)** for sum of **Rs. 2,35,862/- (Rupees Two Lakh Thirty-Five Thousand Eight Hundred Sixty-Two Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/KS/AS/2021-22/12457-12472 dated July 06, 2021 in the matter of Timbor Home Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

**30.01.2026**  
**Ahmedabad**



*Pooja Dhingraa*

**RECOVERY OFFICER**

**पूजा ढिंगरा / Pooja Dhingraa**  
**वसूली अधिकारी एवं उपमहाप्रबंधक**  
**Recovery Officer & Deputy General Manager**  
**भारतीय प्रतिभूति और विनिमय बोर्ड**  
**Securities and Exchange Board of India**  
**अहमदाबाद / Ahmedabad**

पश्चिमी प्रादेशिक कार्यालय : सेबी भवन, पंचवटी पहली गली, गुलबाई टेकरा रोड, अहमदाबाद - ३८०००६.

Western Regional Office : SEBI Bhavan, Panchvati 1st Lane, Gulbai Tekra Road, Ahmedabad - 380 006. Ph. (079) 27467018/19/20 | E-mail: sebiwro@sebi.gov.in

प्रधान कार्यालय: सेबी भवन, "जी" ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, मुंबई - ४०० ०५१.

Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Mumbai - 400 051. Ph: 022-26449000/40459000 Web: www.sebi.gov.in